

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 30

C.P. (IB)/1325(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: **SMALL INDUSTRIES DEVELOPMENT**
BANK OF INDIA V/s KISHORE GANGARAM
MAHTANI

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Vishal Hirawat for the Resolution Professional is present, Adv. Amey Hadwale for the Respondent No. 1 is present and Adv. Shavez Mukri for the Petitioner is also present.
2. Ld. Counsel for the Personal Guarantor seeks further time to the conclude the settlement.
3. List this matter on **01.08.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neera/